NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. M. ANDAND

2. B. Sarath babu
h. Ree, Combaton

Coursel for Rombahn. B-gaba

ORDER

Counsel for the Applicant present. Counsel for RoC also present. Counsel for RoC prayed for time to submit detailed report in relation to the status of the Company. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

Sd-

MEMBER (TECHNICAL) ghk

-Se-MEMBER (JUDICIAL)